

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

15. I.A. 1993/2023

IN

C.P.(IB)-3994(MB)/2019

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)  
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **17.05.2023**

NAME OF THE PARTIES: Vandana Enterprises Pvt Ltd

V/s.

Varun Sacks Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Mr. Pramod Kumar Dokania, Liquidator in person along with his counsel, Mr. Sumit Parikh and Mr. Avinash Poddar, counsel for the Respondent are present through virtual hearing.

**I.A. 1993/2023**

Hard copy of the above application is not available with this Bench. The Applicant, Registry and the court officer of this bench shall ensure the availability of the hard copy before the next date of hearing.

List this matter on **09.06.2023**.

Sd/-  
MADHU SINHA  
Member (Technical)  
*--Rajeev--*

Sd/-  
H. V. SUBBA RAO  
Member (Judicial)